

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Principal Bench, New Delhi**  
**Company Appeal(AT)(Insolvency) No. 1407 of 2019**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd. ...Appellant**

**Vs**

**Shri Ashish Chhawchharia & Anr. ....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Raghavendra M Bajaj, Mr. Rishav Banerjee, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates for Respondent No. 2.**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga and Mr. Deepak Joshi, Advocates for Respondent No. 3.**

**With**

**Company Appeal(AT)(Insolvency) No. 1528 of 2019**

**IN THE MATTER OF:**

**IDBI Bank Ltd. ...Appellant**

**Vs**

**Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. ....Respondents**

**Present:**

**For Appellant: Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Suommo Biswas, Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy, Mr. Piyush Swami and Mr. Ronny Oommen John, Advocates for Respondent No. 1.**

**Mr. Abhijeet Sinha and Mr. Raghavendra Bajaj, Advocates for Respondent No. 2**

**With**  
**Company Appeal(AT)(Insolvency) No. 591 of 2020**

**IN THE MATTER OF:**

**Srei Infrastructure Finance Ltd. ...Appellant**

**Vs**

**Shri Ashish Chhawchharia & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. Soumendra Nath Mookherjee, Sr. Advocate with Mr. Prateek Kumar, Mr. Shounak Mitra, Ms. Vaibhavi Pandey, Ms. Raveena Rai and Mr. Rohit Ghosh, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates for Respondent No. 2.**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby Ahuja, Mr. Naman Bagga, Mr. Utkarsh Maria and Mr. Deepak Joshi, Advocates for Respondent No. 3.**

**With**  
**Company Appeal(AT)(Insolvency) No. 593 of 2020**

**IN THE MATTER OF:**

**Srei Multiple Asset Investment Trust ...Appellant**

**Vs**

**IDBI Bank Ltd. & Ors. ....Respondents**

**Present:**

**For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy and Mr. K. Datta, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha Advocates for Respondent No. 2.**

**Mr. Ashim Sood, Ms. Bhargavi and Ms. Senu Nizar, Advocates for Respondent No. 3**

**With**  
**Company Appeal(AT)(Insolvency) No. 02 of 2021**

**IN THE MATTER OF:**

**Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II, Division** **...Appellant**

**Vs**

**Mr. Ashish Chhawchharia, Resolution Professional in the matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. Prasenjeet Mohapatra and Mr. Abhinandan Pradhan, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Ronny John, Advocates for Respondent No. 1.**

**Mr. Tushar Mehta, Sr. Advocate (SGI), Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Ms. Prabh Simran Kaur and Ms. Misha, Advocates for Respondent No. 2**

**Mr. Neeraj K Kaul, Sr. Advocate with Mr. Abhishek Swaroop, Ms. Ruby Ahuja, Mr. Naman Singh Bagga and Mr. Deepak Joshi, Advocates for Respondent No. 3.**

**ORDER**  
**(Through Virtual Mode)**

**24.02.2021** Learned Senior Counsel completed his arguments in Company Appeal(AT) No. 591 of 2020. The matters have already been fixed on **25<sup>th</sup> February, 2021 at 2:00 PM** for further hearing.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member(Technical)**

*Akc/Kam*